IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

	PRINCIPAL BEING	
		C.P. No. 16/2017
N THE MAT	TTER OF:	
Sunflag Iron and Steel Company Ltd.		Petitioner
<i>i</i> .		
Mass Metals Pvt. Ltd.		Respondent
SECTION:	UNDER SECTION 433(e), 434	

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List on 27.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN) MEMBER JUDICIAL

Sd1-

19.09.2017 VINEET